

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/71(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	TORRENTO OILS PVT. LTD. (KAMAL KUMAR JAIN) VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

Counsel / Authorised Representative appeared physically / through video conference:

ORDER

1. None present for the petitioner.
2. It is seen that on the last date also there was no one present on behalf of the petitioner.
3. In view of this position this application is **dismissed** for **non-prosecution**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**